

(c) The provident fund authorities are reported to have taken following action against the establishment:

(i) Revenue Recovery Certificates have been issued under section 8 of the Employees Provident Funds & Misc. Provisions Act, 1952.

(ii) Prosecution cases have been filed in the Court under section 14 of the Act.

(iii) Action under sections 406—409 of the Indian Penal Code has been initiated for non-payment of employees' share of contributions.

Gas-based Fertilizer Plant in Gujarat

1428. SHRI VITHALBHAI MOTIRAM PATEL:

SHRI MANUBHAI PATEL:

1428. SHRI VITHALBHAI MOTIRAM FERTILIZERS be pleased to state:

(a) whether it is a fact that the Government of Gujarat has represented for the setting up of one more gas-based fertilizer plant in the State in addition to the two plants being set up in Hazira; and

(b) if so, what decision the Central Government have taken in the matter?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Yes, Sir.

(b) Techno economic studies on the building up of additional nitrogenous capacity based on surplus gas indicate that it would be more economical to build gas based fertilizer plants in the areas of consumption by piping gas to these areas than to build near the gas source and transport furnished fertilizer over long distances. Even, as it is, Gujarat State is expected to have a surplus of nitrogen capacity by 1989-90 and the surplus will have to be transported to areas of consumption in the north. In these circumstances, Government have not found it feasible to agree to the request for another gas based fertilizer plant in Gujarat.

Dilution of Foreign Equity

1429. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the pattern of ownership and details of Management including names of Directors of the companies viz. (1) Pfizer Limited; (2) Cynamid Limited, (3) Glaxo Laboratories; (4) Thermax Private Limited, (Poona);

(b) whether Government have issued any directive for dilution of foreign equity to any of these companies; and

(c) what are the details of the permitted equities of the above companies and their sale in 1981 and 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD): (a) to (c) The details about ownership management pattern, manufacturing activities and sales (during 1980-81 and 1981-82) of M/s. (1) Pfizer Ltd., (2) Cynamid India Ltd., (3) Glaxo Laboratories (India) Ltd., and (4) Thermax (India) Pvt. Ltd., are given in Statement annexed. As regards dilution of foreign equity, according to the Department of Economic Affairs M/s. Pfizer Ltd., Cynamid India Ltd., and Glaxo Laboratories (India) Ltd., were issued necessary directives under Foreign Exchange Regulation Act, 1973. Whereas M/s. Glaxo Laboratories (India) Ltd., have complied with the directives, M/s. Pfizer Ltd., and Cynamid India Ltd., have made representations against the directives on the ground that their present turn-over in the priority areas is 75 per cent and that as such they may be permitted to retain foreign equity at the existing level. Thermax (India) Pvt. Ltd., does not attract the provisions of FERA and as such no directive for dilution of foreign equity was issued to this company.

Statement

1. *M/s. Pfizer Ltd.*

- (a) Shareholding Pattern :
- | | |
|------------------------------|-------|
| (i) Foreign collaborators | 70% |
| (ii) Financial institutions | 8.07% |
| (iii) Bodies corporate | 0.31% |
| (iv) Directors and relatives | 0.12% |
- (b) Name of Directors :
- | |
|------------------------|
| (i) Shri S.V. Pillai |
| (ii) „ R.A. Shah |
| (iii) „ D.K. Datey |
| (iv) „ H.A. Mackinnell |
| (v) „ K.F. Bunshah |
| (vi) „ D.S. Reid |
- (c) Manufacturing activities :
- | |
|-----------------------|
| (i) Formulations |
| (ii) Feed supplements |
| (iii) Basic Drugs. |
- (d) Sales :
- | |
|------------------------------------|
| (i) Rs. 4528.42 lakhs in 1980-81. |
| (ii) Rs. 4822.77 lakhs in 1981-82. |

2. *M/s. Cynamid India Ltd.*

- (a) Shareholding Pattern :
- | | |
|-------------------------------|--------|
| (i) Foreign collaborators | 55% |
| (ii) Bodies corporate | 30.12% |
| (iii) Directors and relatives | 0.02% |
- (b) Name of Directors :
- | |
|----------------------|
| (i) Shri Sisir Mitra |
| (ii) „ J.H. Henry |
| (iii) „ S.K. Lalbhai |
| (iv) „ G.F. Penfield |
| (v) „ R.N. Ratnam |
| (vi) „ J.W. Jackson. |
- (c) Manufacturing activities :
- | |
|-----------------------|
| (i) Basic bulk drugs |
| (ii) Food supplements |
| (iii) Formulations |
| (iv) Agro chemicals |
- (d) Sales :
- | |
|------------------------------------|
| (i) Rs. 1612.05 lakhs in 1980-81. |
| (ii) Rs. 2201.35 lakhs in 1981-82. |

3. *M/s. Glaxo Laboratories (India) Ltd.*

- (a) Shareholding Pattern
- | | |
|-----------------------------|--------|
| (i) Foreign holding | 75% |
| (ii) Financial institutions | 4.37% |
| (iii) Directors & relatives | 0.029% |

(b) Name of Directors :

- (i) Shri S. Bhoothalingam
- (ii) „ J.S. Khambata
- (iii) „ H. Dhanrajgir
- (iv) „ H.B. Dhondy
- (v) „ K.M.N. Fergusson
- (vi) „ N.S.L. Narasimhan
- (vii) „ H.W. Gurney
- (viii) „ C.B. Newcomb
- (ix) „ G.I. Pereira
- (x) „ N.M. Wagle
- (xi) „ Thomas Walkar.

(c) Manufacturing activities :

- (i) Chemicals
- (ii) Formulations
- (iii) Foods.

(d) Sales :

- (i) Rs. 9384.77 lakhs in 1980-81.
- (ii) Rs. 10759.45 lakhs in 1981-82.

4. *M/s. Thermax (India) Pvt. Ltd.*

(a) Shareholding Pattern :

- | | |
|------------------------------|--------|
| (i) Directors & relatives | 13.88% |
| (ii) Foreign collaborators | Nil |
| (iii) Financial institutions | Nil |

(b) Names of Directors :

- (i) Shri R.D. Aga
- (ii) „ K.K. Kabraji
- (iii) „ B.K. Jayabhima Rao
- (iv) „ R.R. Sarkari
- (v) „ R.A. Shroff
- (vi) „ B.F. Gagrati
- (vii) „ T.D. Mohanchandran
- (viii) „ M.P. Rao
- (ix) M.Y. Paraniapre
- (x) H.K. Firodia
- (xi) H.P. Ranina

(c) Manufacturing activities :

- (i) Boilers
- (ii) Paints Booth
- (iii) Valves
- (iv) Accessories, etc.

(d) Sales :

(from latest available balance sheets).

- (i) Rs. 580.83 lakhs in 1979-80.
- (ii) Rs. 762.94 lakhs in 1980-81.